

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).16002/2008

(From the judgement and order dated 09/04/2008 in FA No.278/2006
of The HIGH COURT OF M.P AT JABALPUR BENCH)

SIKANDER BEGUM(D) TR.HEIR & LR.

Petitioner(s)

VERSUS

SULEMAN KHAN & ORS.

Respondent(s)

(With prayer for interim relief and office report)

Date: 22/02/2010 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE DALVEER BHANDARI
HON'BLE MR. JUSTICE AFTAB ALAM

For Petitioner(s)

Mr. Mohan Pandey,Adv. (N/P)

For Respondent(s)

Mr. Puneet Jain,Adv.
Ms. Pratibha Jain,Adv.

UPON hearing counsel the Court made the following
O R D E R

Even on second call, no one appears for the
petitioners.

In the interest of justice, we defer the
hearing of the case.

Place this petition after the ensuing Holi
vacation.

[Alka Dudeja]
Court Master

[Neeru Bala Vij]
Court Master